

**Complaint against Superintendent,  
Mines Rescue Station, Dhanbad**

•269. SHRI SITARAM SINGH: DR.  
RAMKRIPAL SINHA: SHRI  
BHAIYA RAM MUNDA:

Will the Minister of LABOUR be  
pleased to state:

(a) whether Government have recently  
received complaints against the  
Superintendent, Mines Rescue Station,  
Dhansar, Dhanbad regarding corruption  
and misappropriation of Government  
funds;

(b) whether Government have  
conducted an enquiry into the matter; if  
so, what are the details in this regard;  
and

(c) what action Government propose  
to take against the guilty official?

THE MINISTER OF LABOUR (SHRI  
K. V. RAGHUNATHA REDDY): (a)  
Yes, Sir.

(b) The matter is under examination.

(c) Does not arise.

**j-Prior warning by Central Mining Re-  
search Institute about Chasnala  
disaster**

•270. SHRI RABI RAY: Will the  
Minister of STEEL AND MINES be  
pleased to state:

(a) whether Government are aware of  
the prior warning given by the Central  
Mining Research Institute about the  
Chasnala mine disaster;

(b) if so, the details thereof; and

(c) when Government got the in-  
formation from the Institute and the steps  
taken in the matter?

THE MINISTER OF STEEL AND  
MINES (SHRI CHANDRAJIT

fTransferred from the 11th March,  
1976. (Previously numbered as Starred  
Question No. 120)

j YADAV): (a) to (c) In view of the fact that  
the Court of Inquiry set up to ascertain  
the causes of and circumstances attending  
the accident at the Chasnala Colliery, is  
now functioning, it would not be  
appropriate to express any view on the  
question raised at this stage. The court  
will, no doubt, examine the issue and  
action, if any, would be considered after  
the receipt of the report of the Court of  
Inquiry.

**National Highway No. 34**

395. SHRI SANAT KUMAR RAHA:  
Will the Minister of SHIPPING AND  
TRANSPORT be pleased to state the  
steps being taken to broaden the Na-  
tional Highway No. 34 from Calcutta,  
to Farakka?

THE DEPUTY MINISTER IN THE  
MINISTRY OF SHIPPING AND  
TRANSPORT (SHRI DALBIR  
SINGH): Working relating to deve-  
lopment and widening of National-  
Highway No. 34 (including Calcutta-  
Farakka portion) have already been  
sanctioned and the same are at various  
stages of progress.

**Indo-Yugoslav agreement for shipping**

396. SHRI JANARDHANA REDDY:  
Will the Minister of SHIPPING AND  
TRANSPORT be pleased to state:

(a) whether the Indo-Yugoslav  
agreement has recently been signed for  
development of shipping; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF SHIPPING AND\*  
TRANSPORT (SHRI H. M. TRI-  
VEDI): (a) No, Sir.

(b) Question does not arise.